

ASSOCIATION FOR JUDGES

5-MADHAV VILLA, BRTS STAND,
ZUNDAL CIRCLE,
NEAR SANGATH POSH,
CHANDKHEDA, AHMEDABAD-382424
M- 9428187332

એસોસિએશન ફોર જ્જીસ

પ- માધવ વિલા, બીઆરટીએસ,
જુંડાલ સર્કલ,
સંગાચ પોષનીબાજુમાં,
ચાંદખેડા, અમદાવાદ - ૩૮૨૪૨૪
email:wejudges@gmail.com

18th May 2020

To,

Hon'ble Chief Justice & Hon'ble Judges,
High Court of Gujarat.

Through,

Registrar General,

High Court of Gujarat,
with request to put this representation on kind notice
of Hon'ble Chief Justice and Hon'ble Judges.

Subject: Request to give relaxation to Subordinate
Judicial Officers from wearing black coats as
precautionary measure to contain spread of
Coronavirus (Covid-19).

Respected Sirs/Madams,

1. We, the below mentioned Retired Judicial Officers have formed an formal Association for Judges for the Judicial Officers, whether in-service or retired from service. The aim and object to form this association is to collect information regarding difficulties/problems, discriminations and issues faced by Judicial Officers at various levels

and make representations for the same before appropriate authorities with intention to resolve such issues so that Judicial Officers can work under healthy, uniform working atmosphere and to bring feeling of respect and dignity among them.

2. Hon'ble High Court is kind enough to issue the circular for relaxation from wearing black coats and gowns for advocates appearing before High Court of Gujarat and Subordinate Courts as well. Copy of the **Circular No.C.2605/2020 dated 15/05/2020** is attached with this email.

3. But as far as Corona virus and its infection is concerned it does not make difference between Lawyers and Judicial Officers. Both of them can be infected equally. Hon'ble the Chief Justice of India has also observed that he was of the view that judges, lawyers should not wear jacket and gown for the time being as it "makes it easier to catch virus".

4. This Decision of giving relaxation from wearing black coats and gowns by Hon'ble High Court of Gujarat is taken for only advocates appearing before Subordinate Courts and not for the Subordinate Judicial Officers.

5. We undersigned are painfully surprised that

such precautionary measure of protection to Judicial Officers of Subordinate Courts, to contain spread of Coronavirus (Covid-19) among them, is not considered at par with the Advocates while issuing this circular. This has brought feeling of disremination in minds of Subordinate Judicial Officers and their family members.

6. We request Your Honours to be kind enough to direct the concern branch to issue similar circular and give relaxation to Subordinate Judicial Officers from wearing black coats as precautionary measure to contain spread of Coronavirus (Covid-19). Such decision, if taken, will bring feeling among Subordinate Judicial Officers that Hon'ble High Court is kind enough in providing protection and safety to them also, like it did in case of advocates appearing in subordinate Courts....

Copy to,

Hon'ble Chief Justice and Hon'ble Judges,
Supreme Court of India,
New Delhi..

Through,

Registrar,
Supreme Court of India,
with request to put this representation on kind notice of Hon'ble Chief Justice and Hon'ble Judges.

Thank you...

From:

(JB Dhadhal)

ADJ(R)

(NM Vyas)

ADJ(R)

(Yashodharaben Pandya)

DJ(R)

(PA Vaghela)

ADJ(R)

(BL Dabhi)

ADJ(R)

(KP Vegad)

SrCJ